

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 61 of 2015**

**Dated: 5<sup>th</sup> August, 2015**

**In the matter of :**

**NTPC Ltd**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Appellant(s)**

**...Respondent(s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **1.09.2015.**

**COURT MASTER**